

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512
IB-327/ND/2022

IN THE MATTER OF:

M/s. Winstrol Petrochemicals Pvt. Ltd.

....Applicant

Vs.

M/s. Woodhills Infrastructure Ltd.

....Respondent

SECTION

U/s 9 IBC

Order delivered on 28.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Rajesh Rai, Mr. Sahil Solanki, Ms. Diya
Malik, Ms. Shrishti Goyal Advs.

For the Respondent

Mr. Parivesh Singh, Adv.

ORDER

Due to paucity of time, list the matter on **19.10.2022**.

Amit Tiwari


FO (Court Officer)